ANNEXURE -4

Name of Corporate Debtor: M/s Albanna Engineering (India) Private Limited

Date of commencement of Liquidation : Dec 2,2021

List of stakeholders as on : Jan 6,2022 (updated upto Sept 30,2023)

List of Operational creditors (Employees)

Amount (Rs)

Details of Claimant			Details	of Claims	Details of Claim Admitted								(10)
SI no	Name of Auth rep (if any)	Name of Employee	Date of Receipt	Claimed	Total amount of claim admitted	Amount of claim for 12 months precceding the Liquidation comm date	Nature of claim	of claims	Amount of continge nt claim	Amount of any mutual dues which may be set off	Amount of claim rejected	Amount of claim under verificati on	Remarks
1	NA	Melben David	05-01-2022	27,12,000	27,12,000	0	Salary	48%	0	0	0	0	Post NCLT Kochi appeal order claim
2	NA	Basel P C	05-01-2022	4,52,666	3,50,000	0	Salary	6%	0	0	1,02,666	0	
3	NA	Mahesh R	05-01-2022	9,59,040	9,59,000	0	Salary	17%	0	0	40	0	
4	NA	Harikrishnan P N	05-01-2022	1,15,758	1,15,000	0	Salary	2%	0	0	758	0	
5	NA	Sreekumar K P	05-01-2022	2,61,495	2,61,000	0	Salary	5%	0	0	495	0	
6	NA	Shajikumar K	05-01-2022	12,00,000	12,00,000	0	Salary	21%	0	0		0	aannitoa
				57,00,959	55,97,000						1,03,959		
		Less pro rata distributed	d in Liquidation	1	25,00,000	_	•						

Balance 30,97,000

Note: The employee claims was not accepted due to absence of supporting documentation and books of accounts. The above 6 employees had filed appeal based on which Company Appeals (1-6) order dt, May 18,2022 was issued by Hon NCLT Kochi . A revised best estimate of claim was again done as per order of Hon NCLT Kochi , new evidence received from Ex Management and claim accepted